

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
BOMBAY BENCH 'GULESTAN' BUILDING NO:6  
PRESCOT ROAD, BOMBAY: 1

Original Application No. 1051/96

Thursday the 3rd day of April 1997.

CORAM: Hon'ble Shri P.P. Srivastava, Member (A)

P. Nooka Raju  
S.K. Grade I  
at present working  
in the office of  
Garrison Engineer  
(AF) Naliya Kutch

... Applicant.

By Advocate Shri Suresh Kumar.

V/s.

Union of India through  
Secretary Ministry of Defence  
South Block, New Delhi.

The Officer-in-Charge  
Station Head Quarter  
24, Asseye Building, Colaba  
Mumbai.

R.K. Singh Major  
S.S.O -Ci (i) Station Head Quarter  
24 Asseye Building, Colaba,  
Mumbai.

... Respondents.

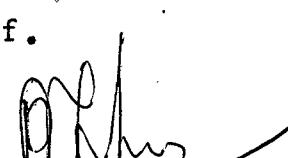
By Advocate Shri V.S. Masurkar.

O R D E R (ORAL)

{ Per Shri P.P. Srivastava, Member (A) }

Heard counsel for the parties.

2. The learned counsel for the respondents  
has submitted a letter dated 17.2.97 by which  
the respondents Administration has issued  
instructions to allow retention of accommodation  
which is the subject matter in this O.A. In view  
of this letter since the relief sought for has  
been granted nothing survive in this O.A.  
Accordingly the O.A. is disposed of.

  
(P.P. Srivastava)  
Member (A)